

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1760 of 2015

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

04/25.06.2020: It is submitted that learned counsel, Mr. Kaushik Sarkhel, has been appointed as Government Advocate and it is not possible for him to appear in criminal cases on behalf of the petitioner(s).

In that view, this case is **adjourned**.

Learned counsel for the State is present.

Anu/

(ANANDA SEN, J.)